

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.8.- IA/1077(AHM)2022 in
CP(IB) 59 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

IDBI Bank Ltd

.....Applicant

V/s

Doshion Pvt Ltd

.....Respondent

Order delivered on: 12/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Advocate for the applicant in
IA/1077(AHM)2022

For the Respondent :

ORDER

IA/1077(AHM)2022 is filed by the Resolution Professional (RP) under Section 66 of the IBC.

Issue notice to the Respondents.

The RP is directed to serve notice to the Respondents and file an affidavit of service within two weeks.

Matter stands adjourned to 06.02.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)